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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

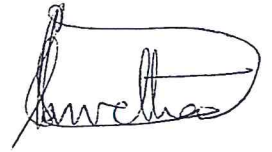
APPLICATION NUMBER : CA/64/IB/2017
PETITION NUMBER : CP/664/IB/2017
NAME OF THE APPLICANT : GAIL INDIA LTD
NAME OF THE RESPONDENT : NEYCER INDIA LTD
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. For TK Bhendari
Shwetha Vasudevan

Counsel for
Respondent/Applicant
in CA/64/IB/2017



ORDER

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Matter is posted for arguments. Put up on 19.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk